

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

CP/93(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.02.2024

NAME OF THE PARTIES: **LE MERITE EXPORTS LIMITED V/s LE**
MERITE LAXMI SPINNING PRIVATE
LIMITE

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Vijay Tiwari, CS appeared for the petitioner.
2. Ms. Nitu Chaturvedi, Advocate a/w Adv. Aditya Raval for Respondent no. 2 to 4.
3. Mr. Kunal Kanungo, Advocate i/b Ms. Madhuri Rane, Advocate for the Respondent nos. 5 to 7 present.
4. Learned Counsel for the Respondent as well as Petitioner informs that settlement talks are going on and the matter is likely to be settled, accordingly seeks 10 days' time. Time granted.
5. List this matter on **01.03.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)